

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

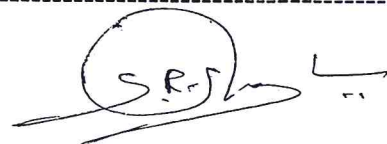
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/624/ (IB)/2017  
NAME OF THE PETITIONER(S) : AUTOCOP (I) PVT LTD  
NAME OF THE RESPONDENT(S) : I BUILDING AUTOMATION PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① S.R. Sankarashwaran

Counsel for Respondent




② MONISH K. VIG


Advocate & ex  
operational Credit.



**ORDER**

Counsel representing both the parties are present and stated that the parties are settling the matter by way of negotiations. In this regard the respondent have made a part payment of Rs.20 lakhs. They prayed time for filing a joint memo of settlement specifying the schedule of payment towards the balance claim. Time is enlarged at request. Put up on 21.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)